

ITEM NO.1501
(For Orders)

Court No.1 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No.472/2018 in T.P.(C) No.1252/2016

ANJALI BRAHMAWAR CHAUHAN

Petitioner(s)

VERSUS

NAVIN CHAUHAN

Respondent(s)

(With appln.(s) for exemption from filing O.T.)

Date : 22-01-2021 This petition was called on for pronouncement of Order today.

For Petitioner(s) Ms. Richa Kapoor, AOR
Ms. Ayushi Rajput, Adv.

For Respondent(s)

The Bench comprising Hon'ble the Chief Justice, Hon'ble Mr. Justice L. Nageswara Rao and Hon'ble Mr. Justice Vineet Saran, pronounced the non-reportable order today.

The review petition is dismissed in terms of the signed non-reportable order.

Pending interlocutory applications, if any, stand disposed of.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

(Signed Non-Reportable Order is placed on the file)